

In the National Company Law Tribunal, Jaipur

CA(A) No. 01/JPR/2018

TA No. 04/2018

UNDER SECTION 252 OF Companies Act, 2013

In the matter of:

Jean Lavabre Dominique Applicant/Petitioners

VS.

ROC Respondent

Order delivered on 11.10.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Anurag Bhatt, Adv.

For Respondent(s) : None- appeared

ORDER

Due to paucity of time, the matter was not able to be taken up. Hence, the matter is posted ~~for enquiry~~ on 29.11.2018.



**(R. Varadharajan)
Member (Judicial)**